

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 17/2022

In the matter of:

Dr. D S Kataria & Ors

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH:- 03.03.2023

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New Delhi:

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Delhi Pollution Control Committee

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**STATUS REPORT ON BEHALF OF DELHI POLLUTON CONTROL
COMMITTEE IN COMPLIANCE TO THE ORDER DATED
15.11.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 28.01.2022 and was pleased to constitute a joint Committee of DPCC, Municipal Commissioner-South MCD and District Magistrate(South) to look into the grievance and verify the factual position about the issues raised by the applicant of open drain on the Northern side of DDA Legal Housing Complex Society wall in Sector E-2, Vasant Kunj, New Delhi-110070.
2. That in compliance with the order dated 28.01.2022, DPCC filed the compliance report through email dated 29.04.2022, which is available on the records of this Hon'ble Tribunal.
3. That, this Hon'ble Tribunal considered the report of DPCC on 15.11.2022 and pleased to direct to DPCC, DJB and DDA to file compliance report.
4. That, in compliance to the order dated 28.01.2022 passed by this Hon'ble Tribunal, the area was inspected by a Joint Committee of officials of DPCC, DDA, DJB on 06/04/2022. Based on the observations of the joint inspection

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team, directions were issued by DPCC to DDA and DJB on 28/04/2022. Compliance report has been filed by DPCC before this Hon'ble Tribunal on 29/04/2022. After submission of compliance report before Hon'ble NGT, DDA has submitted its Action taken report along with pictures of cleaned up area and informed that they have deputed a security guard to keep strict vigil to avoid illegal dumping of garbage and waste in future.

5. That, an email was sent to DJB on 22.02.2023 asking it to submit a compliance report in the said matter at the earliest. Further, DDA and DJB have been asked to file action taken report before this Hon'ble Tribunal directly vide email dated 22.02.2023, no reply has been received from DJB so far.

The present status report may kindly be taken on record.



(B.M.S. Reddy)

Sr. Environmental Engineer